

**CENTRAL INFORMATION COMMISSION**  
**Club Building (Near Post Office)**  
**Old JNU Campus, New Delhi - 110067**  
**Tel: +91-11-26161796**

**Decision No. CIC/SG/C/2010/000042/7052**  
**Complaint No. CIC/SG/C/2010/000042**

**Complainant** : Mr. Baljeet  
No.165/8, Thompson Road  
Railway Colony  
Near New Delhi Railway Station  
New Delhi-110002

**Respondent** : Public Information Officer  
National Institute of Open Schooling  
Regional Centre, A-31,  
Institutional Area, Sector-62  
Noida, U.P

**Facts arising from the Complaint:**

Mr. Baljeet filed a RTI application with the PIO, NIOS, Noida on 19/08/2010 asking for certain information. However on not having received the information within the mandated time, the Complainant filed a complaint under Section 18 of the RTI Act with the Commission. On this basis, the Commission issued a notice to the PIO, NIOS, Noida on 13/01/2010 with a direction to provide the information to the Complainant and further sought an explanation for not furnishing the information within the mandated time.

The Commission has received a letter dated 27/01/2010 from the CPIO, NIOS, Noida wherein it has been stated that the Complainant has been provided with the information, proof of the same has been provided through furnishing signatures (dated 27/01/2010) of both the Complainant and the CPIO therein.

**Decision:**

The Complaint is disposed off.

Further, the Commission warns the PIO to ensure that information is given to applicants within 30 days as mandated under Section 7 (1) of the RTI Act, 2005.

Notice of this decision be given free of cost to the parties.

**Shailesh Gandhi**  
**Information Commissioner**  
**05/03/2010**

*(In any correspondence on this decision, mention the complete decision number.)(SP)*